

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 962  
TO BE ANSWERED ON 07<sup>TH</sup> FEBRUARY, 2020**

**MODERNISATION/UPGRADATION OF HOSPITALS**

**962. SHRIMATI POONAM MAHAJAN:  
SHRI RAVI KISHAN:  
SHRI RAVINDRA KUSHWAHA:  
SHRI RAHUL KASWAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is contemplating to upgrade/modernise Government hospitals particularly in rural areas of the country;
- (b) if so, the details of Government hospitals upgraded/modernised during the last three years, State/ UT-wise particularly in Maharashtra, Uttar Pradesh and Rajasthan; and
- (c) the funds allocated/proposed to be allocated for the same and their actual utilization, State/UT-wise?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Under NHM support is provided to States/UTs for strengthening of their healthcare system including modernisation/upgradation of Govt. hospitals in rural areas of the country. This support is based on proposal received from States in the form of Programme Implementation Plan (PIPs). The proposals are appraised in National Programme Coordination Committee (NPCC) meetings and approvals are accorded to States/UTs in the form of record of proceedings (RoPs).

Public Health and hospitals being a State subject, it is up to the States to plan and implement state specific action plans including upgrading/modernizing health centres based on gap assessment and felt need.

The State/UT wise details of approvals for upgradation of Hospitals, New Construction including utilization of funds under NHM during the last three years from the FY 2016-17 to 2018-19 is at Annexure.

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**Annexure**

**Statement Showing the State/UTs wise Approval & Utilization of Funds under Hospital Strengthening and New Constructions/ Renovation and Setting up from the F.Y. 2016-17 to 2018-19**

Rs. In Lakhs

S.No.	State	2016-17		2017-18		2018-19	
		Approval	Exp.	Approval	Exp.	Approval	Exp.
<b>A.</b>	<b>High Focus States</b>						
1	Bihar	12657.33	4633.51	19904.63	664.10	48606.76	5112.58
2	Chattisgarh	3992.80	12292.34	12510.51	10477.47	17363.34	8917.39
3	Himachal Pradesh	3879.11	3931.17	5363.32	3279.32	4850.91	5814.97
4	Jammu & Kashmir	2924.43	3844.86	1991.64	1424.44	3539.14	3912.88
5	Jharkhand	5221.32	209.10	1867.07	454.26	6689.56	2754.14
6	Madhya Pradesh	21004.94	18146.00	23270.12	15025.54	29635.64	13325.15
7	Orissa	30582.98	22391.56	26957.09	12606.82	26429.56	22103.91
8	Rajasthan	33253.21	25520.11	28619.01	26092.66	25262.47	27520.83
9	Uttar Pradesh	32450.84	57912.14	30943.53	61853.32	122489.32	36054.08
10	Uttarakhand	1826.23	322.35	1113.05	1867.63	2747.33	3405.96
	<b>Sub Total</b>	<b>147793.18</b>	<b>149203.15</b>	<b>152539.97</b>	<b>133745.57</b>	<b>287614.03</b>	<b>128921.89</b>
<b>B.</b>	<b>NE States</b>						
11	Arunachal Pradesh	3119.17	3912.76	1714.58	1804.77	3587.42	1891.51
12	Assam	13664.28	11669.39	15046.95	9571.90	9378.73	7404.83
13	Manipur	1719.54	390.34	19.48	348.31	1074.66	2038.67
14	Meghalaya	683.25	2142.05	984.03	2051.61	678.13	313.02
15	Mizoram	108.75	101.77	129.60	209.85	209.30	187.11
16	Nagaland	211.09	475.47	730.04	182.18	2238.60	1312.47
17	Sikkim	194.28	387.70	360.72	269.63	421.27	852.84
18	Tripura	1010.00	1176.35	5109.50	3135.00	3461.88	2666.08
	<b>Sub Total</b>	<b>20710.36</b>	<b>20255.83</b>	<b>24094.90</b>	<b>17573.24</b>	<b>21049.99</b>	<b>16666.53</b>
<b>C.</b>	<b>Non-High Focus States</b>						
19	Andhra Pradesh	1528.21	6502.96	1918.55	2547.46	7680.76	6281.62
20	Goa	8.65	2.87	115.20	33.95	123.58	45.86
21	Gujarat	748.40	13542.16	1512.38	1295.55	1880.15	2968.12

22	Haryana	489.68	751.70	596.26	185.74	6335.05	2358.78
23	Karnataka	12866.84	4640.86	21833.61	21145.80	27409.75	21740.80
24	Kerala	3670.85	4019.91	1972.24	1401.02	12712.22	1583.05
25	Maharashtra	13653.40	10274.67	14309.19	14628.78	31223.93	17421.75
26	Punjab	4221.28	7340.86	4199.36	2660.50	10214.12	3541.81
27	Tamil Nadu	16211.45	23656.11	10648.05	9886.07	17012.94	19342.01
28	Telangana	1907.68	3690.96	17802.75	3055.21	6439.71	6329.40
29	West Bengal	2349.35	15816.32	5185.90	9383.17	14621.21	7990.45
	<b>Sub Total</b>	<b>57655.79</b>	<b>90239.37</b>	<b>80093.49</b>	<b>66223.25</b>	<b>135653.42</b>	<b>89603.65</b>
<b>D. Small States/UTs</b>							
30	Andaman & Nicobar Islands	186.60	64.80	236.32	19.98	78.00	8.00
31	Chandigarh	2.85	0.00	16.00	0.00	0.00	0.00
32	Dadra & Nagar Haveli	7.98	0.00	0.00	0.00	0.00	0.00
33	Daman & Diu	4.56	0.44	4.80	0.70	4.80	1.24
34	Delhi	3782.60	468.94	436.40	5378.50	528.40	172.91
35	Lakshadweep	3.84	0.00	6.84	0.00	3.24	0.00
36	Puducherry	12.00	11.45	32.50	3.06	75.00	35.04
	<b>Sub Total</b>	<b>4000.43</b>	<b>545.63</b>	<b>732.86</b>	<b>5402.24</b>	<b>689.44</b>	<b>217.19</b>
	<b>Grand Total</b>	<b>230159.76</b>	<b>260243.97</b>	<b>257461.22</b>	<b>222944.30</b>	<b>445006.89</b>	<b>235409.26</b>

Note:

1. Above mentioned Utilization figures are as reported by States/UTs and includes expenditure against Central Release, State share & unspent balances, hence provisional.
2. The above data comprises of **Hospital Strengthening** - Up- Gradation of CHCs, PHCs, Dist. Hospitals, Strengthening of Districts, Sub Divisional Hospitals, CHCs, PHCs and Sub Centre Rent and Contingencies and **New Constructions/ Renovation and Setting up** - CHCs, PHCs, SHCs/Sub Centres, Setting up Infrastructure wing for Civil works, Govt. Dispensaries/ others renovations and Construction of BHO, Facility improvement, civil work, BemOC and CemOC centres, Major civil works for operationalization of FRU, Major civil works for operationalization of 24 hour services at PHCs, Civil Works for Operationalising Infection Management & Environment Plan at health facilities, Infrastructure of Training Institutions, SDH, DH, Civil work of DEIC (RBSK) and Infrastructure strengthening under NUHM.
3. The above data is as per FMRs provided by the States/UTs, hence is provisional.